

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.18/AM19
(HELD ON 14.11.2018)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 18/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 14.11.2018, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-115	M/s STYLO TABLEWARES	HQ F. No. 01/87/050/00034/AM19/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 2410042292 dt. 13.10.2017	RA F. No. 24/24/040/00001/AM18	

Subject: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 2410042292 dt. 13.10.2017.

Decision: The Committee considered the request of the firm for enhancement in the quantity of Import Item and noted that the inputs allowed earlier by Norms Committee are reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-116	M/s MOTHERSONSUMI SYSTEMS LTD	HQ F. No. 01/87/050/00238/AM17/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0510398754 dt.09.06.2016	RA F. No. 05/24/040/00113/AM17	

Subject: Revision of adhoc norms fixed by NC against Advance Authorization No. 0510398754 dt.09.06.2016.

Dilip Kumar
दिलीप कुमार / DILIP KUMAR
उप महा निदेशक विदेश व्यापार / Dy. DGFT
विदेश व्यापार महानिदेशालय / DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi